

**LIST OF HOLIDAYS TO BE OBSERVED BY THE CITY CIVIL COURT AT CALCUTTA
IN THE YEAR 2018.**

Name of Holidays	English Dates	Days of the week	Number of days
New Year's Day	January 1 st	Monday	1 day
Saraswati Puja	January 22 nd	Monday	1 day
Netaji's Birthday	January 23 rd	Tuesday	1 day
Republic Day	January 26 th	Friday	1 day
Shivratri	February 14 th	Wednesday	1 day
Doljatra	March 1 st	Thursday	1 day
Holi	March 2 nd	Friday	1 day
Good Friday	March 30 th	Friday	1 day
Easter Saturday	March 31 st	Saturday	1 day
Rabindranath's Birthday	May 9 th	Wednesday	1 day
Summer Vacation	May 21 st to 25 th	Monday To Friday	5 days
Id-ul-Fitre	To be notified later on	To be notified later on	To be notified later on
Independence Day	August 15 th	Wednesday	1 day
Id-Uz-Zoha (Bakrid)	To be notified later on	To be notified later on	To be notified later on
Muharram	September 21 st	Friday	1 day
Gandhiji's Birthday	October 2 nd	Tuesday	1 day
Mahalaya	October 8 th	Monday	1 day
Annual Vacation (Including Durga Puja, Lakshmi Puja, Kali Puja, Pratipada & Bhatridwitiya)	October 15 th To November 9 th	Monday To Friday	26 days
Jagadhatri Puja	November 17 th	Saturday	1 day
Fateha-Duaz-Daham	November 21 st	Wednesday	1 day
Guru Nanak's Birthday and Parswanath's Rathajatra	November 23 rd	Friday	1 day
Christmas Vacation	December 24 th to 31 st	Monday To Monday	8 days

Note 1 : Traditional Court Holiday on account of Chaitra Sankranti which coincide with Public holiday on account of Birthday of Dr. B.R. Ambedkar (April 14th), Bengali New Year's Day (April 15th) and Janmastami (September 2nd) fall on 2nd Saturday and Sunday respectively. Public Holiday on account of Birthday of Netaji Subhas Chandra Bose (January 23rd) coincides with the second day of Sree Panchami.

Note 2 : Holidays on account of Muslim Festivals viz. Id-ul-Fitre and Id-uz-Zoha (Bakrid) will be declared later on, depending on visibility of moon.

Note 3 : Sectional holiday on account of Mahabir Jayanti (March 29th) and Sab-e-Barat (April 30th) may also be granted, when possible, to the Jain and Muslim employees respectively but the Sectional Holiday on account of Buddha Purnima (29th April) falls on Sunday shall not be declared a Holiday for the Buddhist employee. Sectional holiday on account of Baisakhi (April 14th) falls on 2nd Saturday. In West Bengal, all officials, Suiters and Witness who profess the Brahma faith may be granted, when possible, 03 (three) days holidays on account of Maghotsav one day before and one day after that date.

Note 4 : Chief Judge, City Civil Court, Calcutta may be empowered to declare local Holidays not exceeding 2 (two) days in a year according to prevalent customs in consultation with the local Bar Association.

Note 5 : All 2nd and 4th Saturdays of the month have been declared as holidays for the Courts subordinate to the Hon'ble High Court in West Bengal Vide Full Court Resolution dated 06.08.1992.

High Court Administrative
Department

By Order

Dated, the 22nd December, 2017.

Sd/-

Registrar General